

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(30.) C.P.(IB)-3820/(MB)/2018

CORAM: Present : SH. M.K. SHRAWAT
MEMBER (J)

SH. CHANDRA BHAN SINGH
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **05.08.2019**.

NAME OF THE PARTIES: Aroma Organics Ltd.
V/s.
Jai Jalaram Flexipack Pvt. Ltd.

SECTION OF THE COMPANIES ACT :u/s. 9 of The Insolvency & Bankruptcy Code, 2016.

ORDER

1. None present.

2. By Order of the Bench, adjourned to **30.09.2019**.

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

05.08.2019.

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Sd/-

M.K. SHRAWAT
Member (Judicial)